HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

ORDER

No. loor psy Dated: 04-11-2019

Consequent upon promotions of Data Entry Operators to the posts of Selection Grade Data Entry Operators, vide High Court Order No. 987 dated 23.10.2019 in Subordinate Courts of Jammu & Kashmir, following transfers and postings of the Data Entry Operators are hereby made in the interest of administration:

- Shri Umesh Kumar Sharma, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Udhampur upon his promotion as Selection Grade Data Entry Operator is transferred and posted as such in the Family Court at Srinagar against the newly created post. He shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till further orders.
- 2) Shri Vinay Sharma, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Kathua upon his promotion as Selection Grade Data Entry Operator is transferred and posted as such in the Family Court at Jammu against the newly created post. He shall remain attached with the Court of Principal District & Sessions Judge, Jammu till further orders.

Note: The Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of this Order. They shall personally monitor the implementation of this order and report compliance.

(By Order)

للالم (Jawad Ahmed) Principal Secretary to Hon'ble the Chief Justice

No.: 817-26/PSY

Dated: 04-11-2019

Copy to:

- 1. Registrar General, High Court of J&K.
- 2. Registrar Vigilance, High Court of J&K.
- 3. Registrar Rules, High Court of J&K.
 -for information.
- 4-7. Pr. District & Sessions Judge, Srinagar/ Kathua/ Udhampur/ Jammu for information and compliance.
- 8. CPC (e-Courts), High Court of J&K Jammu for uploading in High Court Web site.
- 9. Chief Accounts Officer, High Court of J&K, Jammu for information.
- 10. Order Book.

Principal Secretary to Hon'ble the Chief Justice